

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520
IB-294/ND/2020
IA/2861/2024, IA/6264/2023

IN THE MATTER OF:

Arrina Education Services Pvt. Ltd.

.....Applicant

Vs.

Skillar Enterprises India Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 16.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Ankit Lohia, Mr. Varun Nathani, Ms. Suchita,
Mr. Rajiv Shah, Ms. Riya Vasa, Mr. Sanidhya Kumar,
Adv. for R-1 & R-2 in IA/6264/2023

For the RP : Mr. Mahesh Taneja, RP with Mr. Hitesh Sachar, Adv. in
IA/2861/2024 & IA/6264/2023

ORDER

Due to paucity of time, the matter is listed on **30.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)